

ITEM NO.11

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 484/2018

ANOOB & ORS.

Appellant(s)

VERSUS

ADDITIONAL COMMISSIONER(ADMN.) & ORS.

Respondent(s)

(Fresh notice for Alternative arrangement has been issued on 10.02.2023 to R. No. 5 and as per tracking report the same has been delivered to the recipient.)

Date : 23-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr Gaurav Lomes, Adv.
Mr Prithvi Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Ms. Minakshi Vij, AOR
Akshay Chopra, Adv.

Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 to 4, 6 to 14, 16,17,20,22 to 24, 26 and
27 to 32 are duly represented.

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Service is complete on respondent nos. 15,18,19,21 and 25 but none has entered appearance.

Service of notice for alternative arrangement(counsel designated as Senior Advocate) is complete on respondent no.5 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar